

(e) Gap between revenue earnings and revenue expenditure is met from total capital receipts which besides public debt include small savings, Provident funds, recoveries of loans, reserve funds etc. It is, therefore, not possible to determine, whether and what portion of public debt was diverted for this purpose.

(f) As Government Cash Balance is one it is not possible to determine to what extent public debt receipts were utilised for creation of assets or grant of loans. It is not the practice for Government to raise Public Debt for financing any specific project, schemes or objectives. Hence it is not possible to correlate interest on public debt with earnings from utilisation of public debt funds.

Welfare of Anglo-Indians

5937. SHRI NARSING SURYA-WANSHI : Will the Minister of WELFARE be pleased to state :

(a) whether Government propose to appoint a Presidential Commission to study the conditions of Anglo-Indians in the country under article 338(3) of the Constitution as recommended by the third conference of the Anglo-Indian MLAs held recently at Bangalore ; and

(b) if so, the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). Government have no proposal under consideration to appoint such a Commission.

Implementation of Reservation Rules

5938. DR. P. VALLAL PERUMAN : Will the Minister of FINANCE be pleased to state :

(a) whether Allahabad Bank agreed to implement the reservation rules in promotions from Clerical to J.M.G. Scale-I in 1978 ;

(b) if so, the steps taken by the bank to complete the backlog ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) and (c). Allahabad Bank has reported that it has taken steps, such as imparting of pre promotion training lowering of the cut off points in written test and interview ; inclusion of Scheduled Caste/Scheduled Tribe representative in the interview Board ; conducting of exclusive test etc. for Scheduled Caste/Scheduled Tribe candidates ; to clear the backlog.

Foreign Exchange to Travellers to Bangladesh

5939. SHRI PRATAPRAO B. BHOSALE : Will the Minister of FINANCE be pleased to state :

(a) whether some banks have been allowed to release foreign exchange to travellers to Bangladesh ;

(b) if so, the details thereof ;

(c) the names of banks and criteria for selection of these banks ;

(d) total foreign exchange proposed to be released to an individual as in (a) above ; and

(e) the reasons for relaxing the existing norms for Bangladesh ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) to (e). The requisite information is being collected and will be laid on the Table of the House.

Issue of Tax Free Bonds by Public Sector Units

5940. SHRI P.M. SAYEED : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received any memorandum from the Federation of